

SHRI HIMMAT SINH: Who are the agents of M/s. Krupps in India? Why don't you answer that?

MR. DEPUTY CHAIRMAN: Mr. Pitamber Das.

SHRI PITAMBER DAS (Uttar Pradesh): The hon. Minister said he would look into the matter. Can the hon. Minister assure this House that he would look into the matter in the light of the allegations made and the discussions held in the House, and inform the House about his findings?

SHRI SHAH NAWAZ KHAN: Sir, I have noted with great respect the observations made by all the hon. Members. I will certainly look into the whole matter and then place the thing before the House.

MR. DEPUTY CHAIRMAN: Almost all the Members are unanimous on this. So I think the Minister should take the matter seriously and enquire into the whole thing and give a report to the House.

We shall now continue the discussion on the Motion of Thanks on the President's Address. Mr. Sen Gupta, can you finish in 10 minutes? Then we can adjourn for lunch.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—contd.

SHRI DWIJENDRALAL SEN GUPTA (West Bengal): Mr. Deputy Chairman, I have moved five amendments, the last being on the question of corruption. Now, corruption is bad and is universally condemned. This corruption has different shapes. When you find adulteration in food, it is dangerous. When you find adulteration of medicine, it is certainly dangerous. But when you find adulteration or corruption in the process of democracy, in the process of elections, that becomes fatal. I am placing before this House a very important letter written by no less a personality than Profulla Chandra Sen, a former Chief Minister of West Bengal and Congress (O) leader. It is as follows:

"Dear Sri Giri,

We had three by-elections for the West Bengal Legislative Assembly yester-

day (Sunday) from 80-Gaighata, 150-Belgachia and 175-Chinsurah constituencies.

Considering the size of our country, three by-elections for one State Assembly may not appear to be so very important as to attract the attention of the President of India, but after considerable thought, I seriously attach so much significance to the manner in which the three so-called democratic elections were held that I am guided by my conscience to write this letter to you very much in alarm and apprehension. I am alarmed because I can foresee the doom of all the high ideals that you and I have cherished in our more than half a century of public life, if the present fascist recklessness of the ruling party continues unbridled. I am apprehensive because as an aged man still active in public life, I do not desire to see you go down in history as the person who presided over the liquidation of democracy in India.

I refer to the violence, rigging and corrupt practices perpetrated by the ruling party in these three by-elections. The present Government and the ruling party, steeped in corruption, has completely forfeited any respect or support of the people which it might have had. By rigging the by-elections they are apparently attempting to give a false picture of their support and popularity. What I am particularly worried about, however, is that the manner in which corrupt practices and rigging has been nakedly resorted to will compel the people ultimately to lose faith in parliamentary democracy and democratic institutions. This may drive the people to desperation resulting in large-scale violence, symptoms of which are already in evidence in different parts of our great country.

"The rigging that I am referring to was done mainly in the following manners. In some polling stations the ballot papers were issued in large numbers on the night before the poll to agents of the ruling party who stamped them and put them in the ballot boxes before the commencement of the poll ..."

MR. DEPUTY CHAIRMAN: Mr. Sen Gupta, you cannot go on reading the whole newspaper.

SHRI DWIJENDRALAL SEN GUPTA: What is there? I will consume my time.

MR. DEPUTY CHAIRMAN: You want to consume it by reading the newspaper?

SHRI DWIJENDRALAL SEN GUPTA: Yes, what is there? Let the country know the facts; let the House know the facts.

"In other cases goondas of the ruling party intimidated and threatened genuine voters and forced them not to go to the booths and themselves compelled polling and presiding officers to issue bunches of ballot papers to them which they in turn stamped and put inside the boxes in a mass scale. Another method adopted was raiding and jamming polling booths by large numbers of impersonators and casting false votes by them after assaulting and driving away the polling agents of other parties. Exhibition of fire-arms by these goondas was a common sight and the manner in which these rowdies received open encouragement and support from some important office-bearers of the ruling party including Ministers and MLAs was simply nauseating. The utter helplessness and indifference of administrative and police officers, particularly those charged with polling duties is nothing but deplorable."

MR. DEPUTY CHAIRMAN: Mr. Sen Gupta, in the first place no speech is allowed to be read. And you are now reading a whole newspaper.

SHRI DWIJENDRALAL SEN GUPTA: But I am reading a letter.

MR. DEPUTY CHAIRMAN: I can understand quotations, but not reading a whole newspaper.

SHRI DWIJENDRALAL SEN GUPTA: This is a letter from no less a person than Shri Prafulla Chandra Sen. Every sentence of this letter is important. Every sentence is worth quoting . . .

MR. DEPUTY CHAIRMAN: You can quote but not read the whole thing.

SHRI DWIJENDRALAL SEN GUPTA: If this matter is not a serious matter, I do not know what else can constitute a serious matter . . .

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): He cannot go on reading the whole newspaper and thus consume the time of the House.

SHRI DWIJENDRALAL SEN GUPTA: Sir, I know his difficulty, I know his anxiety. I know he has no face to show . . .

SHRI LOKANATH MISRA: Sir, when he is quoting a letter what is wrong there? What is wrong in quoting a letter? Allow him to quote. I do not think there is any objection in allowing him to quote a letter. He is quoting a letter from the newspaper.

MR. DEPUTY CHAIRMAN: It is a letter to the editor. It is not a letter which he has received.

SHRI DWIJENDRALAL SEN GUPTA: I am telling you every sentence is worth quoting.

MR. DEPUTY CHAIRMAN: You have another three minutes.

SHRI DWIJENDRALAL SEN GUPTA: "These corrupt practices and rigging have been done in such a mass scale that normal legal procedure will be inadequate in giving redress. On the other hand, if an inquiry is ordered then the statements that I have made can be easily proved and substantiated. For instance, if the voters' signatures are tallied with the signatures or thumb impressions of the persons who actually cast the votes as will appear from the counterfoils of the ballot papers, or if the records are checked then it can be easily shown that in a large number of booths cent per cent or nearly cent per cent polling was completed within an amazingly short time of the commencement of the poll. These will substantiate what I have stated above."

Now, Mr. Deputy Chairman, we talk of socialism. Can there be socialism without democracy? What type of socialism is it?

[Shri Dwijendralal Sen Gupta] What I see in every part of the country is naked fascism. There is naked fascism everywhere. You take money from the capitalists and allow things to go on under the very nose of the police by hiring goondas. Election has become a costly affair. You can say it is unavoidable. But what is this? Where is the country being led? This Government cannot give the people the minimum human requirements. Food is there enough. The only thing is you have to pay more for it. And that is being done under the very nose of the Government. There is no scarcity; but there is no proper administration. This Government has forfeited the moral right to continue as the administration of the country.

Mr. Deputy Chairman, you all know about the strike by the Indian Airlines Corporation pilots. I should say that it was not a strike. They were willing to work under the old system. Then the Corporation declared a lock out. There was a hue and cry and people said that the pilots were getting so much of money. But then why the pilots alone were locked out? Why the clerks were not locked out? Why the police were not locked out? What was our Labour Ministry doing all these days? Why were they so immobilised during the whole period? Was it to allow Shri Lal, a very high retired military official, to hold the country to ransom in such a callous manner? (*Time Bell rings*).

Now Mr. Deputy Chairman, on the question of the common man. You know everybody talks about black money. What are the steps the Government have taken to curb the black money? One hundred and forty economists made a statement at a seminar that unless Rs. 1,500 crores of black money is withdrawn, the situation cannot improve. What is the Government's answer to that? There is no seriousness on their part. You only talk about people's misery. But is it reflected in your conduct? The conduct of the Government is, I should say, one of complete lethargy and complete callousness. They do not realise that there are people in this country who can rise in revolt. We have taken Gujarat situation as an isolated event. But they should read the writing on the wall. If what has happened in Gujarat occurs tomorrow in

Maharashtra, Rajasthan, U. P., Bihar and Bengal, you will say that it was an act of this Party or that Party. But you do not see that the people are in revolt. They are in revolt everywhere. If you understand that in all seriousness, I am sure the Government cannot be so apathetic to the condition of the common man. They will have to take a more realistic stand.

MR. DEPUTY CHAIRMAN: The House stands adjourned till 2 P.M.

The House then adjourned for lunch at two minutes past one of the clock.

The House reassembled after lunch at two minutes past two of the clock, Mr. Deputy Chairman in the Chair.

DR. V. A. SEYID MUHAMMAD (Kerala): Mr. Deputy Chairman, Sir, it is not my desire to put forth apologies or alibi for the alleged commissions and omissions of the Government nor do I propose to praise the achievements alone of the Government in power now. But I do want to say certain things.

Sir, I was listening with considerable attention to the debate which was going on for the past two days. I was reminded of a proverb in vogue in Kerala which says that even though there is plenty of milk in the udders of the cow, the mosquito can extract only blood from there.

The President's Address has catalogued the various achievements of the party in power, of the Government. But, unfortunately the Members of the Opposition, in a very distorted way, see only the defects or the omissions of the Government. I do not wish to go into the various things which have been mentioned in the President's Address. But if the hon. Members were careful to be objective, they could have seen at least three important things, namely, the exports achievement, foreign policy achievement and the very appreciable and impressive achievements of the public sector. I will confine myself only to these three.

The exports figures as put in the President's Address as well as in the various newspapers and journals show that there

was an increase of 20.8 per cent, last year, to, be very precise. Not only that, the balance of payments has increased. Last year, the balance of payments in our favour, to our credit, was 164.6 crores. Imports have gone down considerably. Now, to offset an increase in oil prices varying from 500 to 1,000 crores of rupees, we have launched an intensive scheme of enhancing exports to the Middle East countries, that is West Asian countries and Gulf countries. Moreover, we are proposing to set up an import-export bank to bring about a better achievement in the field of exports. I understand, Sir, from the figures that by reason of our improvement in the international monetary field, our external assistance has been considerably cut down. If you wish to have the figures, Sir, they are stated in the Economic survey statement, which was placed before the House the day before yesterday. I will not take the time of the House by referring to them. They can be referred to in that statement.

What is the position of other countries? It is easy to find faults with our own achievements or forget our achievements and find only our defects. The E.E.C. countries, which unit is supposed to be one of the most powerful single economic unit of the world, have started suffering. There are considerable balance of payments difficulties. Japan which has been occupying a very predominant position in the international economic field has quite recently devalued—not directly, but in effect—up to 7 per cent of the yen. Similarly, it is well known how the economic conditions both inside and the external relations, international economic relations of the United Kingdom have gone down in the recent time. So if we compare with the achievements of the international giants in the monetary field, we have nothing to be unhappy about; we have only to be proud about it. I will not take more time of the House on that point. I will go immediately to our achievements in the field of public enterprises.

It has been published in the various papers that we have, after a long period of losses and heart-rending conditions in the public enterprises, started at least showing profits last year.

Moreover, one thing which is to be noted is that we have put certain targets of achievements in the field of production regarding the public undertakings. Even though the targets have not been achieved cent per cent, many of them have come up to the standard of about 85 per cent of their targets. We may recall that when the First Five Year Plan was started, we had invested only 29 crores of rupees in the public undertakings. Last year, the figure was about 5000 crores of rupees in the top 101 public undertakings. People supporting the desirability of *laissez faire*, private undertakings and free economy, have been praising the achievements of the private business houses as against the public sector undertakings. But what do the figures show? As I have already stated, whereas the public undertakings have shown a definite tendency towards more and more profits and the rate of growth, there was a decline in the case of the private undertakings from 8 per cent to 7 per cent. But when they condemn the Government and its public undertakings, they forget the fact that it is really the public undertakings which are showing signs of progress and it is the private undertakings which are showing the signs of stagnation and decline.

May I now turn to the foreign policy achievements of the Government? One important factor in the international field during the last year is the trend towards *detente* whether it is in Europe, or Asia, or the South American countries. Throughout the world the trend has been that of *detente*. What has been our achievement in this field? We have settled many important matters of controversy which we had for years with our neighbours. I will cite the example of our settlement with Sri Lanka the long-standing dispute about the nationality. We have come to a final settlement in the recent agreement between the two Prime Ministers. The recognition of Bangladesh by Pakistan has vindicated our position and our stand towards Bangladesh and the war we had to undergo to achieve the independence of Bangladesh. We are coming nearer to the Middle-East countries than we have been at any time after independence. Iran had not been very

[Dr. V. A. Seyid Muhammed] friendly towards India. But the recent trend is toward much more closer relations between the two countries. The visit of the Egyptian President recently has brought the two countries much closer. I need not repeat our relations with Russia which have already been debated. Speeches have been made and articles have been written on that. Considering the overall picture in the field of international relations, we have tremendous achievements, comparable to the achievements of any country in the world. There has been no sensational achievement in the sense that there has been a war or something like that. It is not usual to have more flamboyant or very sensational results.

Normal friendly activities in the international field are carried on. Close relationship is built up from day to day.

Sir, having said that, may I say a few words in reply to some of the points raised by the Opposition? Mr. Niren Ghosh had been an extremely severe critic of the Government. His Party, on the opening day, conducted a sort of pre-emptive action so as to prevent the normal procedure of the combined functioning of the two Houses. Fortunately for democracy in this country, the whole thing blew off like a wet squib and within five minutes, they have walked out. It was advisable for them and advisable for all of us. And I must congratulate them that at least wisdom dawned late than never . . .

DR. K. MATHEW KURIAN: You don't condemn the hooliganism of the Congress M.P's who used force on that day?

DR. V. A. SEYID MOHAMMAD: I did not find any congress hooliganism. It was a unilateral hooliganism.

DR. K. MATHEW KURIAN: who used force?

SHRI V. B. RAJU: It was a part of prevention.

DR. V. A. SEYID MUHAMMAD: If at all it was used, it was used in self-defence. It was a justifiable use of force. . .

SHRT V. B. RAJU: It was to civilize them.

DR. V. A. SEYID MUHAMMAD: To prevent the professional hooliganism from marriage the decorum.

DR. K. MATHEW KURIAN: Sir, I protest against this statement. It was the Congress hooligans who did it and he must withdraw his statement. This is a wrong thing.

DR. V. A. SEYID MUHAMMATJ: My hon. friend has the privilege and the licence to call the Congressmen hooligans. When he is paid in the same coin, he gets upset. I am sorry ...

DR. K. MATHEW KURIAN: You are a defender of democracy and a party which rigged elections in Bengal and now everywhere.

DR. V. A. SEYID MUHAMMAD: If you pay in rupees, you will be paid in rupees.

DR. K. MATHEW KURIAN: You are rigging elections even today. Great democrats you are.

DR. V. A. SEYID MUHAMMAD: I remember a story in this connection. There was a very important man in our place. He was in the habit of using slanderous words. When somebody else uses it, he used to protest and say, "It is my monopoly and you cannot use it." You can call the Congressmen hooligans. When I pay back, you -get upset. I do not know from where you got this monopoly ...

DR. K. MATHEW KURIAN: You can carry on with hooliganism.

DR. V. A. SEYID MUHAMMAD: Of course, there will be complete reciprocity for whatever he does.

SHRI V. B. RAJU: Use of abusive language is their exclusive monopoly ...

DR. K. MATHEW KURIAN: We cannot compete with you in that. I can assure you.

MR. DEPUTY CHAIRMAN: Now, you will have to wind up, Dr. Seyid.

DR. V. A. SEYID MUHAMMAD: How can I, Sir, when this sort of interruption is going on?

Sir, I was referring to Mr. Niren Ghosh. He was fretting and fuming and he was very furious. I have very personal regard for him. I know his sacrifices. I am convinced of his sincerity to the cause. I am convinced of his loyalty to the cause which he is holding very dear to his heart. That is a different matter. But I should like him to consider one thing. Whom was he supporting? He was supporting the anti-Congress or the anti-governmental movements in various States, particularly in Gujarat. Yesterday, Mr. Borooah, the hon. Minister for Petroleum and Chemicals demonstrated that in theory as well as in practice what was going on was anti-Marxist. Whom are you supporting? It was not the people's movement. It was the movement of the bourgeois, petty bourgeois, the lumpen proletariat. They are supporting just for the sake of supporting it, and opposing the Congress, they are supporting those people who stood against the wholesale takeover of foodgrains and who stood against all the progressive policies of the Government.

DR. K. MATHEW KURIAN: Why don't you say something about poverty, unemployment and other things? Why are you avoiding such issues?

DR. V. A. SEYID MUHAMMAD: Within the short time available to me, I cannot cover the whole gamut.

DR. K. MATHEW KURIAN: You want to white wash the Congress.

DR. V. A. SEYID MUHAMMAD: I cannot exhaust the encyclopaedia.

DR. K. MATHEW KURIAN: You talk of the prices which affect the people.

MR. DEPUTY CHAIRMAN: Dr. Kurian, let him speak. He has the floor. You cannot go on giving a running commentary.

SHRI V. B. RAIU: They both come from Kerala.

MR. DEPUTY CHAIRMAN: That does not mean he should give a running commentary.

DR. V. A. SEYID MUHAMMAD: Whom are they supporting? They are supporting the reactionary forces. You are the

custodians of Marxian theory but may I say that your actions and your party are not only anti-Marxian,—it is not even extreme leftism, but...

DR. K. MATHEW KURIAN: We do not want to listen to stories from capitalists and landlords.

MR. DEPUTY CHAIRMAN: Dr. Kurian, you should not go on interrupting him like this.

DR. K. MATHEW KURIAN: If he continues to refer to our party I will have to interrupt him.

MR. DEPUTY CHAIRMAN: You referred to every other party and he has got the right to refer to your party. You must have some patience to listen to what he says.

DR. V. A. SEYID MUHAMMAD: This is the difficulty. They have taken to this sort of thing for granted by reason of our patience, by reason of our good sense they have started to think that abuse is their monopoly which we are not going to tolerate. If you use abuse you are going to get abuse in return.

MR. DEPUTY CHAIRMAN: You must wind up now.

DR. V. A. SEYID MUHAMMAD: I was telling that this is not Marxism; this is not even extreme leftism. It is infantile paralysis. This is Nihilism, destroying everything. Whether that destroys the existing Government, whether that destroys the progress towards socialism, whether that destroys the fight against reaction, whether that destroys the fight against black-marketing, it does not matter to them as long as they are not in power. They have not even any hope of getting into power and they have become frustrated, they have become Nihilists. So it is not Marxism, it is Nihilism which Marx has throughout condemned.

DR. K. MATHEW KURIAN: Your Nihilism is in Pondicherry and Manipur now.

MR. DEPUTY CHAIRMAN: Dr. Seyid Muhammad, now you have to finish.

DR. V. A. SEYID MUHAMMAD: We have seen it in Kerala. You started it there but the people threw you out there and Mr. Niren Ghosh threatened that his party will not participate in the next election. They knew what will be the result if they participated in the election. (Time bell rings). One sentence more and I finish.

Sir, I am most thankful to you for having given me this time. I will not take any more of your time. I support the motion.

Thank you very much.

श्री एन० एच० कुम्भारे (महाराष्ट्र): डिप्टी चैयरमैन महोदय, राष्ट्रपति जी के अभिभाषण के सम्बन्ध में मैं कुछ सुझाव के रूप में कहना चाहता हूँ। यह बहुत अच्छी बात है कि हमारे मंत्री महोदय, श्री धारिया जी, यहां पर बैठे हुए हैं और जो कुछ भी मैं सुझाव देना चाहता हूँ मैं उम्मीद करता हूँ कि वे अत्यन्त गम्भीरता के साथ उन पर विचार करेंगे।

आज हमारे देश में जीवनावश्यक वस्तुओं के अभाव के कारण और अधिक महंगाई के कारण एक नई परिस्थिति का निर्माण हो गया है और इसके कारण देश के गरीब आदमी अधिक मुश्किल में आ गये हैं। इसमें किसी को संदेह नहीं होना चाहिये कि इस स्थिति के कारण देश की गरीब जनता मुश्किल में आ गई है इसका जिक्र राष्ट्रपति जी ने अपने अभिभाषण में भी किया है। किन्तु दुर्भाग्य की बात यह है कि राष्ट्रपति जी के अभिभाषण में गरीब जनता की मुश्किलों को दूर करने की दृष्टि से कोई उपाय या योजना नहीं बतलाई गई है और न कोई रास्ता ही अपनाया जा रहा है। राष्ट्रपति जी के अभिभाषण में इस बारे में कोई भी चर्चा नहीं है।

1960 के आंकड़ों के आधार पर मैं यह कहना चाहूंगा कि देश में 33 फीसदी आदमी बिलो पावर्टी लाइन थे। उसके पश्चात् दस साल के बाद फिर सर्वे किया गया तो यह संख्या बढ़ गई और 1970 में पावर्टी लाइन से नीचे वाले व्यक्ति की संख्या 40 फीसदी हो गई। अभी जिस रफ्तार से महंगाई बढ़ रही है, उसे देखते हुए मुझे लगता

है कि यह संख्या 50 फीसदी पर आ गई होगी। सवाल यह है कि गरीब आदमी जो आज की स्थिति में पीसा जा रहा है उसको राहत देने के लिए कोई विचार किया जा रहा है या नहीं किया जा रहा है। थोड़ी खोज करने के बाद पता चल जायगा कि गरीब कौन है। एक तो वह गरीब है जो काम करता है, मगर काम करने के बाद भी उस को न्यायपूर्ण वेतन प्राप्त नहीं होता है। एक आदमी जो गांव में काम करता है, खेत में काम करता है, आठ घंटे, दस घंटे, काम करता है उसको क्या मजदूरी दी जाती है? आप पंजाब को छोड़ दीजिए, हरियाणा को छोड़ दीजिए, देश के कई हिस्सों में मजदूर को आठ-दस घंटे काम करने के बाद भी दो रुपया, अर्द्ध रुपया नसीब नहीं होता है। हमारे सामने एक सवाल है कि क्या आज हम में इतनी भी ताकत नहीं है कि एक आदमी को उसकी मेहनत का न्यायपूर्ण वेतन देने का प्रबन्ध करें।

हमारे यहां कई दिन से चर्चा चल रही है। वेज पोलिसी तय की जा रही है। आर्गेनाइज्ड सेक्टर अपनी ताकत के बलबूते पर और दबाव डालकर अपने लिए अधिकाधिक वेतन प्राप्त करने की कोशिश कर रहा है। शायद इसी विचार से यह तय किया जा रहा है कि किसी कर्मचारी को निश्चित सीमा से अधिक न दिया जाय। लेकिन यह मेरी समझ में नहीं आता कि सरकार के सामने ऐसी कौन सी अड़चन थी जिसके कारण जो अनआर्गेनाइज्ड सेक्टर है, जो असंगठित है, जो अशिक्षित है, जो बैकवर्ड है उनको न्यायपूर्ण वेतन दिलाने की व्यवस्था नहीं हो पाती। मेरे कहने का मतलब यह है कि अगर गरीबी हटानी है, और अगर हमारा प्लानिंग ग्रास-रूट प्लानिंग है तो उस ग्रास-रूट प्लानिंग की दृष्टि से आपने कौन से कदम उठाए हैं? मैं समझता हूँ कि आजादी के 25 साल के बाद भी हम नीचे काम करने वाले आदमी को न्यायपूर्ण वेतन नहीं दे पाए हैं तो ग्रास-रूट प्लानिंग का क्या मतलब है? गरीबों की गरीबी समाप्त करने की दृष्टि से कौन से ठोस कदम उठाए जा रहे हैं, यह मेरी समझ में नहीं आता।

यहाँ कहा गया कि पे कमीशन ने नीड बेस्ट मिनिमम वेज को क्वान्टीफाई कर दिया है। जब हम सामाजिक न्याय की बात करते हैं तो हर काम करने वाले आदमी को उसका न्यायपूर्ण वेतन मिलना चाहिये। आज चतुर्थ श्रेणी के कर्मचारी को काम पर रखा जाय तो उसे 250 रुपया महीना देना होगा। तो अगर सरकारी कर्मचारी को आप 250 रुपया देते हैं तो हर मजदूर को 250 रुपया दिया जाय। मेरा तो कहना यह है कि जाने दीजिए 250 रुपया, आज की मंहमाई का मुकाबला करने के लिए एक मजदूर को कम से कम 6 रुपया तो दीजिए। इसलिए ऐसा मेरा सुझाव है और मैं उम्मीद करता हूँ कि समय आ गया है जब एक राष्ट्रीय किमान का वेतन निर्धारित किया जाय। अगर आप राष्ट्रीय किमान वेतन निर्धारित करते हैं तो इस भूमि पर, इस देश में कार्य करने वाला हर एक श्रमिक चाहे वह खेत में काम करे, चाहे दुकान में काम करे या फैक्टरी में काम करे, उसको एक स्टेच्युटरी मिनिमम वेज की गारन्टी दी जाए तो मेरे ख्याल में सामाजिक न्याय की दृष्टि से, उसको राहत देने की दृष्टि से वह एक बहुत बड़ा कदम होगा।

वेज पालिसी के लिए शायद आपने कमेटी भी नियुक्त की होगी, उसकी एक हजार पेज की रिपोर्ट भी आयेगी, उसके लिए आप छः महीने, एक साल स्टडी करने में खर्च करेंगे, वह जाने दीजिए। मैं गरीबों के नाम पर, मजदूरों के नाम पर कहना चाहता हूँ कि जो असंगठित मजदूर हैं उनको इतना तो सामाजिक न्याय दीजिए कि उनके लिए आप राष्ट्रीय वेतन श्रेणी निर्धारित करें। इससे उनका प्रोटेक्शन हो जाएगा। उसकी उनको आज जरूरत है। धारिया साहब बैठे हैं, महाराष्ट्र में पागे कमेटी ने भी रिपोर्ट दी तथा खेत में करने वाले मजदूरों के लिए एक किमान वेतन निर्धारित हुआ। महाराष्ट्र सरकार ने एक कदम उठाया है। मेरा कहना यह है कि कहीं पर भी मजदूर काम करे,

उसका वेतन निर्धारित करना आवश्यक है और गरीबी हटाने के लिए एक महान कदम उठाना आवश्यक है।

मैं इस सुझाव को रखने के बाद दूसरी बात पर आता हूँ और वह यह कि दुर्भाग्य से इस अभिभाषण में शैड्यूल्ड कास्ट और शैड्यूल्ड ट्राइब्ज के विषय में कुछ भी नहीं कहा गया है। उपाध्यक्ष महोदय, आप इस बात को जानते हैं कि कुछ दिनों से इस अछूत माने जाने वाले लोगों पर कितने अत्याचार हुए हैं। हमारे सदन में आंकड़े प्रस्तुत हुए हैं। इन आंकड़ों से पता लगता है कि सैकड़ों नहीं हजारों की तादाद में गांवों में अछूत माने जाने वाले लोगों के मर्डर किये गये हैं, खून किये गये हैं। उनके प्रोटेक्शन के लिए क्या इंतजाम हो रहा है? मेरे ख्याल से यह आवश्यक है कि जब एक अछूत आदमी अन्याय का शिकार हो जाता है, उसका घर जलाया जाता है तो बेचारा बरबाद हो जाता है क्योंकि वह पहले ही गरीब रहता है अगर घर का कमाई करने वाला आदमी मारा जाता है तो उसके बाल-बच्चे बेसहारा हो जाते हैं। इस दिशा में मेरा एक सुझाव है कि कम से कम जैसे आप लॉग रेलवे में मरने वालों को 50 हजार रुपया कंपेंसेशन दे रहे हैं, हवाई जहाज में मरने वाले के लिए आपने एक लाख का इंतजाम किया है, मेरे ख्याल से जो अछूत जातीय भेदभावना का शिकार हुआ है उसके लिए तो कुछ इंतजाम कीजिए। क्या यह सामाजिक न्याय का तकाजा नहीं है कि गांवों में अछूत के नाम पर जिन पर अनेक सालों से अत्याचार हो रहा है, जिनका खून हो रहा है, उनकी भरपाई के लिए इतना भी इंतजाम सरकार नहीं कर सकती? तो मेरा सुझाव यह है कि इस तरह जातीयता से नुकसान पाने वाले लोगों के लिए कुछ इंतजाम करना आवश्यक है।

तीसरी बात मैं यह कहना चाहूंगा और यह मेरा अनुभव भी है कि—मिर्धा साहब यहाँ बैठे हुए हैं, वह भी सुनेंगे—यह अच्छी बात है

[श्री एन० एच० कुम्भारे]

कि, शैड्यूल्ड कास्ट और शैड्यूल्ड ट्राइव्ज के लिए नौकरी में आरक्षण रखा है। शैड्यूल्ड कास्ट के लिए 15 परसेंट और शैड्यूल्ड ट्राइव्ज के लिए साढ़े सात फीसदी। किन्तु मैं आपको आंकड़े बतलाऊंगा कि जब रिजर्वेशन नहीं था, उस वक्त शैड्यूल्ड कास्ट का रिप्रैजेंटेशन सर्विसेज में क्या था। कल ही मेरे पास कुछ कागजात आये हैं और मेरे ख्याल से ये आंकड़े आपके सामने प्रस्तुत करना आवश्यक हो गया और यह बतलाना आवश्यक हो गया है कि हमारे देश में जातीय भावना कितनी गहराई तक दर्बा हुई है कि शैड्यूल्ड कास्ट के नाम पर उसे नौकरी मिलना भी असंभव है।

इंडियन बैंक में 1972 में क्लास 1 आफिसर्स 946 थे, जिनमें शैड्यूल्ड कास्ट के 1 भी नहीं, शैड्यूल्ड ट्राइव्ज का एक भी नहीं। इंडियन ओवरसीज बैंक में क्लास 1 आफिसर्स 899 थे, उनमें शैड्यूल्ड कास्ट का एक भी नहीं। यूनैटेड बैंक में 1315 आफिसर्स में से शैड्यूल्ड कास्ट के 3 और शैड्यूल्ड ट्राइव्ज का सिर्फ 1 है तथा देना बैंक में 1755 आफिसर्स हैं जिनमें शैड्यूल्ड कास्ट का एक भी नहीं। मुझे याद है जब तेलंगाना की बात सदन में चल रही थी तो आरोप और प्रत्यारोप हो रहे थे कि हमारी राजधानी में हमको दूसरे दर्जे की नागरिकता का दर्जा दिया जा रहा है।

क्या शैड्यूल्ड कास्ट के लोग यह समझें कि हम को इस देश के अन्दर दुश्मन नागरिक माना जा रहा है, देश की प्रास्पेरिटी में हम को कुछ भी हिस्सा नहीं दिया जा रहा है। यह ऐसी बात है जिस पर गंभीरता से विचार होना आवश्यक है। धारिया साहब जानते हैं कि महाराष्ट्र में दलित पैथर नाम की आर्गनाइजेशन का निर्माण हुआ है जिसकी चर्चा सब तरफ है। वह मिलिटेंट आर्गनाइजेशन है। उनके आन्दोलन में गोलियां चल रही हैं, खूनखत्तर हो रहा है। यह सब क्यों है? महाराष्ट्र में संख्या के आधार पर लोकल रिजर्वेशन 13 फीसदी है। डा० बाबा

साहब अम्बेदकर के नेतृत्व में अधिकतर लोगों के बीच बनने के कारण महाराष्ट्र में रिजर्वेशन बहुत कम हो गया है और 6 परसेंट रिजर्वेशन रह गया है। बहुत से ग्रैज्युएट और डबल ग्रैज्युएट जो हर प्रकार की योग्यता रखते हैं, वे जातीय भावना के कारण नौकरियों में प्रवेश नहीं पाते हैं। अगर छान बीन की जाय तो मालूम होगा कि दलित पैथर आर्गनाइजेशन में सारे एज्युकेटेड, प्रशिक्षित और समझदार लोग हैं। उन्होंने देखा कि देश के अन्दर सरकार ने हम को स्कालरशिप दे कर के पढ़ाया, लेकिन आखिर में हमको नौकरी मिलना मुश्किल है। यह जो अन्याय हो रहा है, उस पर गंभीरता से विचार करने की आवश्यकता है।

मिर्घा साहब से मैं एक और प्रार्थना करना चाहूंगा? 27 रु० प्रति माह जो स्कालरशिप मिलता है उसको बढ़ाने का फैसला किया गया है।

श्री मान सिंह वर्मा : अभी तो फैसला किया गया है।

श्री एन० एच० कुम्भारे : 27 रु० प्रति माह स्कालरशिप 1945 में दिया जाता था और 1974 में 13 रु० बढ़ाया जा रहा है। क्या 40 रु० में गुजारा हो जायेगा? इस लिए मैं यह प्रार्थना करूंगा कि स्कालरशिप को बढ़ाने की जो बात है उसको कम से कम डबल कर देना चाहिए। आप गरीबों के लिए सब कुछ करना चाहते हैं, तो मेरे इस सुझाव पर आप को गंभीरता से विचार करना चाहिये इतना कह कर मैं समाप्त करता हूँ।

SHRI SARDAR AM J AD ALI (West Bengal): Mr. Deputy Chairman, Sir, I rise to support the Motion moved by my senior colleague, Mr. Raju, and I take this opportunity to express my thankfulness to the hon'ble President for giving this very valuable Address to the Joint Session of Parliament.

Sir, I have tried to go through this entire speech of the President very carefully and I also tried to learn as to what is the

contention from amongst the observations made by my Opposition friends in this august House and my conclusion is this. I would have been rather happy to see that the Opposition are contented with what the President of this country through his Address before the Joint Session of the Houses has said. But probably the Opposition can never be contented. There is a holy saying in one of our holy books in this country that only the devil or the Satan can satisfy all the peoples of the world. Since our President is neither a devil nor a Satan, naturally we cannot expect that all the peoples and all the parties in this country will be satisfied.

So we feel content that the Opposition will never be satisfied with the speeches made by the honourable President. With rapt attention I was listening to the speeches of Opposition Members to find out what their objective is with regard to the crisis that this country is facing. There is no gainsaying the fact that this country is facing a serious crisis. The human rule should be that when there is a crisis, when there is a problem, all heads sit together, give their thoughts to the problem, in order to come out with a solution to the problem to the satisfaction of all. But this is a peculiar country where we find that at the time of a crisis, without being closeted together, without giving our thoughts as to how to overcome the problem, various parties feel that their objective is to denounce the ruling party in whatever language they can, denounce democracy in whatever way possible. That is why probably they exhibited certain activities on the opening day of this Session which were not definitely democratic. Their activities were far from being democratic. Democracy has certain rules, a certain *modus operandi*. My friend, Dr. Kurian, was showing his anger against my colleague, Dr. Syed Ahmed. Of course, we know violence was there. But when you take a step in the name of Constitution, when you participate in this august House in the name of Constitution, surely this is not the place where you can use or show violence. We know that you were very well organised to show violence. But my submission to such friends will be that violence has not paid dividends to them,

violence has not shown any good results to them. Sir, I have gone through the entire Address from two angles. I tried to see whether the President's Address is lacking anywhere, and, if so, in what respects, and what is it that is causing pain to the people of this country. I find that all the major problems which are annoying the people today have been listed in the Address. There is reference to high prices; there is reference to power shortage, to coal shortage, to transport bottlenecks. There is agitation in the minds of the labour. The President has dealt with each and every point. Opposition friends might naturally say that it is not enough for the President to take a defence position while delivering an Address to Parliament. In all humility I submit that the President in his Address has suggested certain right measures. Those measures will have to be accepted, those processes will have to be implemented, by the Government in the light of experience they have gathered during the past years. The first submission that I want to make is that although there are many things which have been referred to by the President in his Address, there are yet certain other things which do not appear in the Address.

I find that unemployment is at present a problem all over the country agitating the minds of all the people. I would have been happy if there was some reference to it in the Presidential Address. Unfortunately there is no reference to it. Of course, I must submit that Government has taken certain measures in the form of special employment programmes and in the form of setting up small and medium industries all over the country. But the pace which is required to solve this problem throughout the country is not satisfactory. Therefore, I would submit that while shaping up their future policies and programmes, Government should consider how rapidly this problem of unemployment can be overcome.

With regard to certain other policies within the home front, I should submit that the attitude of the Government of India to monopoly and big business houses is not very welcome. I know that in certain fields of industries, public sector enterprises alone are not enough and others

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can in fact do better. And naturally the private sector will have to come in. But it has to be realised that after 27 years of our freedom we still find the balance of justice tilting in favour of this sector. The Government definitely will have to tilt the position of the balance in the other direction. How is it that after 27 years, although we have set up our Monopoly Commission and although we have said that concentration of wealth and economic power in certain hands should not be allowed. Government had to add 27 more to the list of 73 big business houses? The reasons for this will have to be gone into. While considering the Presidential Address, I would like to submit that Government will have to shape their future policies and programmes in such a way as to make the country more prosperous without allowing the country to remain in its present mood under which certain people accumulate wealth as they like whereas on the other hand the poor people get poorer and poorer day by day.

With regard to industrialisation of the country, while there is development, it is not upto people's expectation. In the small sector and in the medium sector we find there is difficulty for getting finances and raw materials. There are also imbalances in the matter of supply of raw materials. I should like to submit that while evolving their future programmes. Government will have to consider as to how small and medium sector industries can be better developed. The role of nationalised banks and public finance institutions also will have to be in a different mood. We find that today poor and small people do not get sufficient financial assistance and help from these institutions.

Then, why do the big people get it? That is because, Sir, the attitude of the officials and the attitude of the management and the attitude of the people who are occupying important positions in these financial institutions are not favourable towards the small and poor people, towards the small and poor entrepreneurs in this country. Therefore, I submit, Sir, that if we have to remove the inequalities in the country, we have to change and revamp the entire administration in a different way.

Sir, I must at this juncture confess that I cannot but lend my support to the Opposition charges of corruption all over the country. Sir, it is a rampant thing which we face everywhere. Sometimes, even we, being Members of Parliament, go to the Parliament House Railway Reservation Counter and we get our reservations there and we also get it confirmed over the telephone a day before we start on our journey. But, surprisingly, Sir, when we go to the station, we find that the reservation made for us and confirmed has been given to some other person. Some such thing is happening everywhere and the people are getting frustrated and they feel that they have to face corruption wherever they go. So far as the Government is concerned, corruption is not something which is an insurmountable thing. But it is an insurmountable thing so far as the people of the country are concerned. But action must be taken to root out corruption and it has to start somewhere. Of course, we have started in some areas. But, Sir, I cannot give my support to my senior colleague, Shri Bhupesh Gupta's remark that the Congress party and the Congress Ministries are totally vitiated by corruption and all the corrupt elements and corrupt people have assembled in this particular party. I should humbly say in reply to him that it is the Congress party which can remove a Minister if it senses that there is corruption and there is an instance ...

श्री जगदम्बी प्रसाद यादव : मालवीय जी से बढ़िया उदाहरण इसका क्या है ?

SHRI SARDAR AMJAD ALI: That we will see. Whatever you may say, you cannot prove certain charges and you cannot produce documentary proof or evidence before the House to substantiate the charges that you make. Sir, this is how the Opposition functions. I can say that if there are charges against our Ministers, if there are charges against our legislators, and if they are proved, we would welcome them from the Opposition. We have done it and we have established it. We have removed some Ministers from our own Ministries and we have done it by hauling up even legislators charged with corruption although they may be members of the Congress party. Sir, what I would like

to say now is about the role of the Opposition. Is this the role of the Opposition that the people desire in this country? Sir, in any crisis, the Opposition parties think of joining together.

श्री जगदम्बी प्रसाद यादव : गफूर साहब का उदाहरण नहीं देते ?

SHRI SARDAR AMJAD ALI: I have seen, Sir, that the Jana Sangh cannot sit side by side with Shri Niren Ghosh. But surprisingly, Sir, I have seen something else. I had been to

SHRI SARDAR AMJAD ALI: Sir, I had been to Orissa ...

Orissa ...

- SHRI SARDAR AMJAD ALI: I have seen

श्री उपसभापति : यादव जी बीच में मत बोलिए ।

श्री जगदम्बी प्रसाद यादव : बोलते वक्त याद दिलाना कभी कभी जरूरी हो जाता है ।

श्री उपसभापति : आपको याद कराने की कोई जरूरत नहीं है । उनको सब कुछ मालूम है ।

in Orissa. Sir, that the CPI(M) people are campaigning that Mr. Biren Mitra should be voted and so for Shri Biju Patnaik, the institution of corruption in the country.

SHRI BRAHMANANDA PANDA: Campaigning for the Swatantra party also.

SHRI SARDAR AMJAD ALI: The Marxist party is asking the people of this country to give their support to the Swatantra party, the institution of right reaction in this country and this is how the parties act.

Sir, we have heard in this august House that lending support to the Bangladesh movement is a wrong thing and we have heard in this House that giving our assent to the Simla Agreement is a wrong thing and we have also heard in this House that our close relationship with the Arab world is a wrong thing and, therefore, Sir, we are accustomed to listening to these futile

and baseless arguments here and are accustomed to hearing such unreasonable arguments in this House.

The Opposition works in this fashion. Now, I submit that the policies which have been pursued inside our own country and also in relation to our international affairs have proved definitely sound ones. We must, however, admit that there are many more things to be done. Somebody said that the Congress Party is a party of the *kulaks*. Some of my friends must know it that at least the present speaker is not the son of a *kulak*; still his father is a tailor weaving the clothes of other people*. My friend sitting here is a poor school teacher. I do not think that the Congress* Party is a party of the *kulaks*. Yes, there are persons, there are elements inside the party. . (Interruptions). The Opposition parties cannot claim that...

SHRI PITAMBER DAS: Your own people inside the party charge you like that. Nobody else has done it. There are dogs in the caravan itself.

SHRI SARDAR AMJAD ALI: Reply has been given in the rural areas. One-fifth of the total population of the country has very recently gone to the polls. I had the opportunity to go there. Whenever we speak for the poor, naturally you should shout more. The rural people have* given the reply: Yes. it is the Congress Party which fought for the liberation of the country, it is the Congress Party which is fighting against the *rajās* and *maharajas*, for whom the Swatantra Party, the Jan Sangh and Congress(O) are pleading. It is the Congress Party which fought for the landless labourers. Of course, we admit that there are many more things to be done. Of course, we admit that the speed with which the progress of the country ought to have been there has not been as desired. But for that pitfall, definitely the ruling party or the Government alone is not responsible. The way in which you are moving in Gujarat, in Maharashtra and in some other places as you did in West Bengal by letting loose a region of terror and violence, definitely the problems cannot be overcome. We need peace inside. We need peace outside this country also. And that is the way in which this country is now moving. Sir, there are

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things with which the Opposition is dissatisfied. But the way the country is being led to by the Congress Party will definitely bring results which will be much more desirable for the entire people, and not the results desired by very few politicians in this country.

MR. DEPUTY CHAIRMAN: Mr. Ruthnaswamy.

SHRI M. RUTHNASWAMY (Tamil Nadu): Mr. Deputy Chairman, Sir, I was not intending to take part in this debate which has proved to be so unreal as illustrated by the absence of Members even at the time of such an important debate. But I was provoked to take part in the debate not only by the fact that I will be the only member of my party to be present during the course of the debate but by the theory advanced by the Minister of Petroleum yesterday evening, as today afternoon, that the disturbance and revolt of the people in Gujarat against the Government was not a real revolt, was not a real revolution, because it was led by members of the *bourgeoisie*, the middle class, and by students. May I remind the Minister that all revolutions should have been led by members of the *bourgeoisie*, by middle class men? The French revolution was led by lawyers like Dante and Spéar Robertspéarre. And even the Bolshevik revolution was organized by middle class people.

Lenin was a bourgeois of the bourgeoisie. He was an intellectual, the son of an official of the Czarist Government. He was an intellectual and a journalist. He did not belong to the working class. So also was Trotsky. Even in our own country, the communist leaders are not the sons of the soil. You have only to shake hands with a communist Member to know that his hands are as soft as that of a woman. They do not belong to the working class. How can anyone say that the revolution in Gujarat is not a real revolution because it was led by members of the middle class?

I have little to say so far as the President's Address is concerned. Much has been said on both sides. But the unreality of the debate was proved to me by the reaction of the Government benches to

the formidable indictment against the Government not only by emotional utterances, but by speeches like that of Mr. Goray, sober, enlightened but nonetheless devastating. To this indictment, all that the Members of the Government benches could say was to repeat the stereotyped arguments; for instance, rise in prices is not peculiar to India; it is a global phenomenon; that inflation is nothing unusual in India, it has spread all over the world. But they seem to forget that the Governments of those countries have tried to deal with these phenomena badly. There was the conservative government of Mr. Heath which fought a battle with the trade unions for their contribution to the inflation of prices and they have gone to the country on this issue, i.e. the people *versus* the trade unions. The question was whether the trade unions were going to hold the people of England to ransom in a very difficult period of their history. One of the members of the ruling party yesterday afternoon who was exercising his lungs at the expense of our ears, asked a number of rhetorical questions. Was not the democratic experiment in India much more successful than in other countries? Has not India under the present Government kept the peace of the world while the other governments are driving the world towards war? Has not our Government solved the problem of unemployment whereas other countries have been baffled by it? These were rhetorical questions which require no answer from anybody. Therefore, Sir, I have very little to say about the President's Address itself. But I must say one thing. I must sympathise with the President for all the criticism that has been delivered against him and which has been showered on his head as if he was the maker of this Address. It is a convention which we have taken from the English practice. The Queen's Address should be imitated by the President's Address here. They had a historical reason for it. The Parliament arose from the Privy Council of the King of England and just as the King of England used to address the Privy Council throughout the English history, the sovereign's address began the session of Parliament. We had no such excuse here. We have simply copied this practice from

the English. Under the convention that has been practised ever since the Constitution was drafted and put into effect, the President is the constitutional head of the Government.

So, the President's Address is the Government's Address. It is a document putting forth the future policy, the future programme of the Government for the year. So, it is the Government that should be criticised, it is the Government that should be indicated and not the poor President who was not responsible for one comma or one full stop in that Address. So, Sir, the debate has gone on with usual arguments on both sides but we are nowhere near to solution of our problems, whether of reducing the inflation or reducing the prices of fighting the inflation. It is for the Government to reduce expenditure on administration and on those prestigious policies and programmes which will take years to bring out their economic effect. The Government have done nothing to increase the employment potential and millions of people still go unemployed and under-employed. The making of village roads, sinking of wells, construction of village houses and modernization of village industries would increase the employment potential in this country. But the Government has done nothing in these directions. Instead of that, they are spending crores of rupees on these prestigious projects. And the new Economic Treaty with Russia lays still more emphasis on this misdirection policies and programmes of the Government. Russia is an industrially very advanced country and, therefore, they believe in these high prestigious projects, heavy industries, heavy electricals and so on. And the Economic Treaty with Russia will not strengthen the Government in this unfortunate direction which their industrial policy has taken. So, the Government have done nothing and will do nothing as long as they stick to the present policies and plans. And so, this debate has proved to us unfruitful though one wonders why one is so persistent in continuing it. I hope the country will take notice of all the criticisms and indictments that have been built up by the Opposition and will treat the Government as it ought to be treated.

श्री गुरुमुख सिंह मुसाफिर (पंजाब) :
डिप्टी चेयरमैन साहब, राष्ट्रपति जी के अभिभाषण को मैंने गौर से सुना और गौर से पढ़ा। उन लोगों के साथ मेरा इतिफाक नहीं है जो यह कहते हैं कि इस भाषण में कुछ नहीं है। जिन्होंने सिर्फ इतना कह दिया है कि इस भाषण में कुछ नहीं है, मेरा ख्याल है कि उन्होंने या तो गौर से भाषण को सुना नहीं या गौर से पढ़ा नहीं। इस मौके पर यह कहना कि इस भाषण में कुछ नहीं है, ऐसा ही है जैसा कि हाकी के मैच में खेलते खेलते बजाय स्टिक को बाल पर लगाने के किसी अच्छे प्लेयर की टांग पर मार देने और फाउल प्ले के समान है। असल में सवाल पर न आना और दूसरी तरफ चले जाना जैसे कि मैंने हाकी के मैच की मिसाल दी है ठीक नहीं है। असल में खिलाड़ी का काम यह है कि वह अपनी गेंद के साथ खेले, कोशिश करे दूसरी पार्टी पर गोल करने की, न कि वह असली सवाल को ही छोड़ दे और लोगों की तबज्जह दूसरी तरफ खींच ले जाए।

इस एंड्रेस के जो 40 पैराग्राफ हैं उनमें दोनों तरफ ख़ास तौर से ध्यान दिया गया है। पहले बीस पैराग्राफ जो हैं उनमें जो इंटरनल सिच्युएशन है उस पर पूरा-पूरा गौर किया गया है। बाकी 21 से लेकर 38 तक जो पैराग्राफ हैं उन में इंटरनेशनल सिच्युएशन पर, नीति पर, बड़े अच्छे तरीके से बहस की गई, रहनुमाई दी गई है।

इस वक्त जो महंगाई का सवाल है वह देश में हर एक की जवान पर है और उस पर सारे ही मुत्तफिक हैं। राष्ट्रपति ने अपने एंड्रेस में सबसे पहले पैराग्राफ में इस बात का जिक्र किया है। इस से जाहिर होता है कि डाक्टर ने मर्ज को ठीक पहचान लिया है। नब्ज पर हाथ रख कर के अगर डाक्टर ने मर्ज को ठीक पहचान लिया है और दवाई की तलाश है, तो जाहिर है कि दवाई की तलाश भी अच्छी होगी। इस एंड्रेस के जो बाकी पैराग्राफ हैं उनमें इसके कारण बताये गये हैं और

[श्री गुरुमुख सिंह मुसाफिर]

उनकी वजाहत अच्छी तरह से की गई है। इस वक्त तक इस हाउस में जितनी भी तकरीरें हुई हैं उनमें किसी ने जो चीजें बताई हैं जो वाकयात बताये गये हैं, जो रीज़न बताये गये हैं, उनको चैलेंज नहीं किया है। जो तरक्की की बातें हुई हैं, जिन की फीगर्स राष्ट्रपति महोदय ने अपने ऐड्रेस में दी है उनको भी किसी ने चैलेंज नहीं किया है कि, यह गलत है। मैं समझता हूँ कि "अल खामोशी नीम रजा" मान लिया गया है कि जो राष्ट्रपति जी का कहना है वह बिल्कुल ठीक है।

जैसा कि मैंने कहा कि तीन बातें जरूरी हैं किसी सरकार के लिए। अपने देश के कल्याण के वास्ते पहली बात है देश के लोगों का ख्याल। दूसरी बात है देश की रक्षा या राष्ट्रीय मजबूती। तीसरी बात है देश की साख या रेप्युटेशन। इन तीनों बातों का ख्याल कर के हमें देखना है कि मौजूदा सरकार जिन के हाथ में इस वक्त बागडोर है, उन्होंने क्या कुछ किया है। यह महंगाई का सवाल इस वक्त जरूर हमारे सामने है। राष्ट्रपति महोदय हमेशा मजदूरों में काम करते रहे हैं। इसलिए उन्होंने अपील की है, उन्होंने इस बात को माना है कि इस वक्त अगर महंगाई दूर हो सकती है तो उसका सिर्फ एक ही जरिया है कि हर पहलू में प्रोडक्शन को बढ़ाया जायें। प्रोडक्शन को बढ़ाये बगैर हमारी महंगाई दूर नहीं हो सकती। राष्ट्रपति जी ने कहा है कि अनाज का प्रोडक्शन बढ़ना चाहिये, इंडस्ट्रीज का प्रोडक्शन बढ़ना चाहिये, बल्कि उन्होंने एक्सपोर्ट के मामले में यह तसल्ली भी जाहिर की है कि उसमें हमारा मुनाफा इन्क्रीज हुआ है। इसमें सरकार की तबज्जह इस तरफ दिलाऊंगा कि जो प्राविसेज अनाज पैदा कर सकते हैं उनकी तरफ ज्यादा ख्याल रखा जाये ताकि वे प्रोडक्शन की तरफ ज्यादा अच्छी तरह से और सहूलियत के साथ ध्यान दे सकें।

जब मैं यह जिक्र करता हूँ तो मेरे सामने जिस सुबे से मैं आता हूँ, पंजाब का

ख्याल आ जाता है। पंजाब का सूबा किसी वक्त एक बहुत बड़ा विशाल पंजाब था। दरें खैवर से, पेशावर से ले कर गुड़गांव तक का पंजाब था। पोलिटिकल मसलहें आयीं और इसको बांटा गया पार्टिशन में इसके दो मुल्क हो गये, एक पाकिस्तान बना और एक वेस्ट पंजाब हो गया और एक ईस्ट पंजाब हो गया फिर ईस्ट पंजाब के भी कई हिस्से बन गये। बावजूद इस के कि अब पंजाब एक छोटा सा पंजाब रह गया है, मगर फिर भी, इस छोटे से पंजाब में भी अनाज पैदा करने में इतनी कोशिश की गयी है कि इस वक्त सरकार भी इस बात को मानती है और प्रधान मंत्री जी ने भी इस बात को तस्लीम किया है कि पंजाब ने अनाज के मामले में सारे देश की मदद की है और उन्होंने सारे देश को अनाज पहुंचाया है। तो इस लिए मैं दरखास्त करूंगा सरकार से कि इस महंगाई का अगर एक इलाज ज्यादा प्रोडक्शन है तो उसके लिए जो लोग ज्यादा अनाज पैदा कर सकते हैं उन को सहूलियतें दी जायें। पंजाब को खाद के मामले में सहूलियत दी जाये, पंजाब के लिए ट्रैक्टर वगैरह देने में सहूलियत दी जाए, पंजाब के किसान को कर्ज के लिये सहूलियत दी जाय और इस तरह से पंजाब के लोगों की मदद दी जाय और जब मैं पंजाब की बात करता हूँ तो यह कोई प्राविशियलिज्म की वजह से नहीं करता। मैं तो देश के लिए पंजाब की बात करता हूँ और अगर वह देश के लिए अनाज पैदा करने में समर्थ हो सकता है तो उसमें उसकी ज्यादा मदद की जाय क्योंकि इस वक्त पंजाब में भी एक स्टेबिल गवर्नमेंट है। वह वहां ज्यादा काम कर सकती है। जब ग्रैन ट्रेड को अपने हाथ में लेने का सवाल था तो पंजाब ने बहुत कोशिश की मगर वह भी जो थोड़ी बहुत कमी रह गयी है वह इसी वजह से रह गयी कि आपोजीशन पार्टीज ने एक ऐसा तरीका अख्तियार किया कि जिस से उस में कमी हुई और जो वहां इस काम में कमी रही उस की वजह यही है। तो मैं बड़े

अदब से यह दरखास्त करता हूँ सरकार की सेवा में भी और आपोजीशन पार्टीज की सेवा में भी कि जहां देश के मुश्तरका मफाद का सवाल है वहां हमें मिल कर ही काम करना चाहिए और हमारी प्रधान मंत्री जी ने भी इस सिलसिले में रहनुमाई की है। मैं देखता हूँ कि जब भी देश में बड़े बड़े सवाल आये हैं, हमारी प्रधान मंत्री इन्दिरा गांधी जी ने आपोजीशन वालों को बुला कर उन के साथ बात कर के उन से मशविरा किया है जो जो मसले आये हैं जरूरी उनमें हर एक के बारे में उन से बात की है, उन की दलीलों को सुना है, उन की बातों को सुना है और उस के बाद उन्होंने अपना फैसला दिया है। मेरा ख्याल है कि मेरे साथ आपोजीशन वाले भाई भी इस बात में इत्तफाक करेंगे कि श्रीमती इन्दिरा गांधी ने इस मामले में जरूर खास एहतियात रखा है कि वह देश के कामों में आपोजीशन को साथ में ले कर चलीं है, उन्होंने उस को साथ में लेकर ही कोई कदम बढ़ाया है और मैं यह भी मानता हूँ कि कई बड़े कामों में आपोजीशन ने उन का साथ दिया है। मगर जहां जहां आपोजीशन ने मुखालिफत की है वहां उस से थोड़ा बहुत नुकसान भी हुआ है। इसलिए मैं दरम्यान की बात करता हूँ। जब तक हम मिल कर देश के कल्याण के लिए कोई काम नहीं करेंगे उस वक्त तक हमारा मंजिले मकसूद तक पहुंचना बड़ा मुश्किल है। यह तो है देश की अन्दरूनी बात।

दूसरी बात मैंने अर्ज की थी देश की रक्षा की। आप देख सकते हैं कि देश की रक्षा का सवाल जो है वह सिर्फ आज का नहीं है बल्कि जब हमारा देश आजाद हुआ, देश को दो हिस्सों में जब बांट दिया गया, पाकिस्तान बन गया, उस वक्त प्रसिद्ध जवाहरलाल जी हमारे प्राइम मिनिस्टर बने तो उनके सामने भी इसी किस्म की प्रब्लम थी। जिस तरह की आज बैचनी नजर आती है, महंगाई के सिलसिले में, और कई बातों के सिलसिले में उस वक्त भी जब कि देश तकसीम हुआ और बहुत से लोग बंगाल और पंजाब से

उजड़ कर हिन्दुस्तान में आए, इस प्रकार की प्रब्लम उनके सामने थी। पाकिस्तान में ऐसी बातें होती थीं जिनकी वजह से हमारे लोग दुःखी होते थे। उस वक्त प्रसिद्ध जवाहरलाल जी ने सोचा कि इनको बहाल करना भी जरूरी है। जो लोग उजड़ कर आये उन्होंने सोचा देश की रक्षा का सवाल है और रक्षा के लिए उन्होंने सबसे पहले यह बात सोची कि दूसरे मुल्कों के साथ मेल-मिलाप करना बड़ा जरूरी है। जिन्ना का खयाल सिर्फ एक छोटा सा पाकिस्तान लेने का नहीं था बल्कि पैन्-इस्लामिक का एक खयाल था। पैन्-इस्लामिक का नाम होने से एतराज नहीं, मगर उसकी तह में यह बात थी कि इस्लामिक कंटरीज इकट्ठे होकर एक शर्ई हुकूमत कायम की जाए। प्रसिद्ध जवाहरलाल जी के रवैये ने जिन्ना के खयाल की ताबीर नहीं होने दी। उन्होंने इस्लामिक कंटरीज को सफलता पूर्वक अपने साथ मिलाने की कोशिश की। हमारे जो पुराने साथ मैम्बर हैं, मेरा खयाल है उनमें से महावीर जी यहां बैठे हैं और भी शायद इनमें से पुराने मैम्बर रहे होंगे, अफगानिस्तान के प्राइम मिनिस्टर एक दफा दिल्ली में आए तो यहां सैन्ट्रल हाल में उन्होंने एक तकरीर की। मुझे अब तक याद है, उन्होंने अपनी तकरीर में कहा था कि जवाहरलाल जी के साथ हाथ मिला कर मुझे रूहानी खुशी होती है यह बात भी मुझे याद है जब वह तकरीर करके हटे तो बहुत से पार्लियामेंट के मैम्बर उनके शिर्द जमा हो गए। हमारे बहुत पुराने मैम्बर बाबू राम नारायण सिंह, बिहार के थे, उन्होंने कहा कि मैं आपसे सवाल पूछना चाहता हूँ कि जवाहरलाल जी के साथ हाथ मिलाकर आपको क्यों रूहानी खुशी होती है तो उन्होंने एक फिकरे में जवाब दिया कि जवाहरलाल जी एक ऐसे मुल्क के प्राइम मिनिस्टर हैं, जो मुल्क न किसी से डरता है और न किसी को डराता है, इसलिए मुझे जवाहरलाल जी के साथ हाथ मिला कर रूहानी खुशी होती है एड्रेस में जब मैंने पैरा 26 से 36 पढ़ा, जिसमें अफगानिस्तान और दूसरी कंटरीज के साथ अच्छे सलूक होने की बात है तो मुझे वह पुरानी बात याद आ गई।

[श्री गुरुमुख सिंह मुसाफिर]

जवाहरलाल जी ने जो मेल-मिलाप और दूसरे मुल्कों के साथ अच्छे ताल्लुकात की रवायत पैदा की, वह कायम रहेगी। हमें, अपने देश की जो साख बनी हुई है उसको कायम रखना है। आज अगर देश की रक्षा के लिए हमारी इज्जत हुई, आज अगर बंगला देश के मामले में हमें फतहवाबी हुई, 65 का जंग अगर हमने जीता तो वह हमारी प्रेस्टेज सारी दुनिया में बनी।

दुनिया की नजर हमारी तरफ हो गई। रोज जब हम बाहर निकल कर देखते हैं, तो दूसरे मुल्कों के झंडे हम अपनी सड़कों पर देखते हैं, यानी कोई न कोई बड़ा आदमी दूसरे मुल्क का—वजीर आज़म हो या वज़ीर हो या और कोई प्रेसीडेंट हो—हमारे देश में आया हुआ होता है और वह सिर्फ इसलिए, हमारे अच्छे सलूक की वजह से और हमारी साख की वजह से वह हिन्दुस्तान में आता है। तो यह साख और रेपुटेशन जो है वह किसी देश की इज्जत का वायस होती है। तो हम इस तरफ खयाल न करके, सिर्फ एक बात पर अपना रोष प्रगट कर रहे हैं, रंज प्रकट कर रहे हैं और हमेशा हम बदनामी की जो साइड है उसी को लेते हैं और हम यह देखते नहीं कि इस अरसे में कितना कुछ काम हुआ है और इस सिलसिले में हमने क्या कुछ काम किया है। क्या आज इस बात को कोई चैलेंज कर सकता है कि जो बंगला देश के प्राइम मिनिस्टर शेख मुजीबुर रहमान को इस्लामिक मुल्कों के प्रतिनिधि खुद बंगला देश में जाकर उन्हें बात करने के लिए लाहौर तक लेकर आते हैं और बंगला देश को तमजीम करते हैं, इसमें हिन्दुस्तान का कोई हिस्सा नहीं है? क्या इसमें इन्दिरा गांधी की काबलियत, उनकी दृढ़ता और उनकी फैसला-कुन शक्ति का कोई दखल नहीं है? क्या आप इस बात का तमजीम नहीं करेंगे कि उन्होंने दृढ़ता से, काबलियत और फैसला-कुन शक्ति से देश की रहनुमाई की, जिससे देश का सिर ऊंचा हुआ और दुनिया में हमारी इज्जत बनी। आज यह ठीक है, मैं इस बात को मानता हूँ, हमें देश की जो अंदरूनी हालत है उसे ठीक

करना चाहिए, देश में जो कमियां हैं—जैसा राष्ट्रपति जी ने माना है—उनको दूर करना चाहिए, उनका इलाज सोचना चाहिए। उनके इलाज को सोचने में सबको मिल कर मदद करनी चाहिए, मगर इस बात को नहीं भूलना चाहिए कि आज हिन्दुस्तान की साख और हिन्दुस्तान की रक्षा का जो सवाल है वह अगर तसल्ली के साथ हल हो चुका है तो यह हमारी इस सरकार ने इंदिरा जी की रहनुमाई में जो कुछ किया है उसकी बरकत है जिसकी वजह से हम सुखरू हैं और हम सफल हैं।

एक बात मैं अपने अपोजीशन वाले भाइयों से बड़ी अदब के साथ दखवास्त करूंगा कि अगर हम अपने देश की एक खूबसूरत बाग से उपमा दें, तो पता है आपको कि बाग में सिर्फ फूल ही नहीं होते, बाग में कांटे भी होते हैं।

श्री जगदम्बी प्रसाद यादव : बाग तो सूखा पड़ा है।

श्री गुरुमुख सिंह मुसाफिर : मुझे एक शेर याद आता है :

“गुलशन परस्त हूँ मुझे गुल ही नहीं अजीज काटों से भी निबाह किए जा रहा हूँ मैं”

श्री जगदम्बी प्रसाद यादव : इस उम्र में भी।

श्री गुरुमुख सिंह मुसाफिर : इंदिरा गांधी अगर एक फूल की तरह अपनी काबलियत की खुशबू देश को दे रही है तो वह कांटे की नोक पर भी बंटी हुई है—कांटे की नोक पर बैठ कर वह हंस रही है, और वह खुशबू दे रही है अपनी लियाकत का और अपनी काबलियत का—देश को। इसलिए मेरे भाई कांटा बेशक बनें मगर चुभने वाला कांटा न बनें, हिफाजत करने वाला कांटा बनें। कांटा हिफाजत भी करता है, चुभता भी है : इसलिए आप हिफाजत वाला जो रिश्ता है वह अदा करें, तो बेलकम है।

श्री पीताम्बर दास : एक शेर मैं भी अर्ज कर दूँ :

“ऐसे हादसे भी हुए हैं बहार में छुपना पड़ा गुलों को जब दामने खार में।”

श्री गुरुमुख सिंह मुसाफिर : ठीक है। आपके जवाब में मुझे गालिब का एक शेर याद आया :

“गालिब बुरा न मानिये जो जाहिद बुरा कहे
ऐसा भी कोई है सब अच्छा कहें जिसे ?”

कांटे भी हम समेटेंगे गुलशन के बागबां
हम वो नहीं कि फूल चुने और चल दिये।

इसलिए मेरी आप सब लोगों से आखिरी यह दरखास्त है कि इस समय हमें देश में एकता बनाए रखने की जरूरत है। इस चीज के बारे में मैंने आप लोगों के सामने इजहार भी किया है और मैं बिलाखौफ़ तरदीद यह भी करता हूँ कि इंदिरा गांधी, प्राइम मिनिस्टर ने, जितनी अपोजीशन की राय की कद्र की है, उतनी किसी ने नहीं की है। उन्होंने अपोजीशन को अपने साथ मिलाकर चलने की कोशिश की है। इस बात से कोई इन्कार नहीं कर सकता है कि उन्होंने हर मामले में उन से सलाह ली है जिसकी वजह से कई बार उनके साथी तक नाराज हो गये। इसलिए मैं यही कहना चाहता हूँ कि बजाय इसके कि वह कांटों की मिसाल मैंने अभी आपके सामने दी, हमें उन कांटों की भी हिफाजत का रोल अदा करना चाहिये।

एक बात मैं और अर्ज करना चाहता हूँ और जिस को मैं समझता हूँ राष्ट्रपति जी के एड्रेस में कहने से रह गई है और जो आज देश के लिए बहुत जरूरी है। हमारा जो देश है, वह एक बड़ा विशाल देश है, जिसमें कदम कदम पर जवान बदलती है, लिबास बदलता है, रहन सहनका ढंग बदलता है, इलाके बदलते हैं, आबोहवा बदल जाती है, अकीदा बदल जाता है, मजहब बदल जाता है, लेकिन फिर भी यह देश बहुत विशाल है और हम सब लोगों को इसी देश में एक साथ रहना है। अलाहिदा अकीदा रखते हुए भी, अलाहिदा जवान रखते हुए भी, अलाहिदा मजहब रखते हुए भी हम सब लोगों को बतौर एक हिन्दुस्तानी के यहां पर रहना है। फिर भी कभी कभी लैंग्वेज की बिना पर, कभी मजहब की बिना पर, कभी इलाके की बिना पर झगड़े होते रहते हैं। इस चीज को

दूर करने के लिए एक मुस्तकिल इलाज हमारी सरकार को जरूर सोचना चाहिये और करना चाहिये। ऐसे लोग जो मजहब के बिना पर झगड़ा पैदा करवाते हैं, दरअसल वे मजहब के बारे में नहीं जानते हैं और जो जवान के बारे में झगड़ा पैदा कराते हैं, उनमें जवान की कोई बात नहीं है। मुझे पंडित जवाहरलाल नेहरू की बात याद है कि वह हमेशा बकिंग कमेटी में कहा करते थे अगर देश को लिग्विस्टिक बेसिस पर तकसीम किया गया तो फिर मुल्क में कई इज्म पैदा हो जायेंगे और फिर इन इज्मों से हमारे लिए मुश्किल हो जायेगी। इसलिए मैं यह दरखास्त करता हूँ कि इस इज्म को रोकने के लिए सरकार कोशिश कर रही है और एक कमेटी भी बनाई है, लेकिन मैं फिर पूरे तौर से यह कहना चाहता हूँ कि होम-डिपार्टमेंट को इस बात की ओर देखना चाहिये क्योंकि यह हमारे देश की एकजुती का सवाल है और इसको बहुत अच्छी तरह से हल करना चाहिये।

इन अलफाज के साथ, जो मोशन पेश किया गया है, इसकी मैं ताइद करता हूँ और डिप्टी चैयरमैन साहब से माफी मांगता हूँ कि जो मैंने एक दो मिनट ज्यादा ले लिये हैं।

THE BUDGET (RAILWAYS) 1974-75

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI). Sir, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of India for the year 1974-75 in respect of Railways.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—contd.

MR. DEPUTY CHAIRMAN: Now, we continue with the discussion. Mr. Yadav, you will take only five minutes please.